

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.19
I.A.No.16/2023 in
C.P.(IB)No.41/BB/2019**

IN THE MATTER OF:

M/s. Vansun Intermediates Pvt. Ltd. ... Petitioner
Vs.
M/s. Sura Leathers Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator : Shri P. Prashanth

ORDER

Heard the Ld. Counsel appearing for the Liquidator.

List the case before the Regular Bench on **09.09.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi